

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

48

T. C.P No. 07/(MAH)/2016
CA No. 38/2016

CORAM:

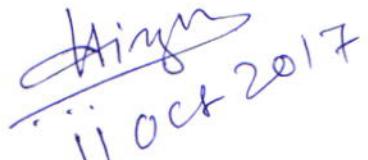
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun
V/s.
M/s. Mangalmurti Mats Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	GIRISH C. Nirgun.	Petitioner	 11 Oct 2017

ORDER

CP 07/397-398/NCLT/MB/MAH/2016

The Petitioner present personally. The Petitioner reported that the valuation report is not yet received. At his request, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)